

Statement of Immovable Property Return for the year 2013(as on 01.01.2014)

78A ANNEXURE-I

Service: Central Civil Services

Name of Officer (in full) Anusudha B Athavale Designation Jt Registrar of Companies Date of Birth 06-03-1955

Ministry of Corporate Affairs Present pay ₹ 25960  
 Office of Registrar of Companies Maharashtra Mumbai Grade Pay ₹ 6600/-

24  
 Inward

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of district, sub-division, Taluk and Village in which property is situated.	Name and details of property - housing, lands and other buildings.	Cost of construction/acquisition including land in case of house and year when purchased.	*Present Value	If not in own name state in whose name and his/her relationship to the Government servant.	How acquired-whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remarks
Dombivli East Dist-Thane	Plot No 342 Lurudatta Co. of Hsg Society at Dahanuagar Dombivli East	-	Approx 315.10 Square meter with constructed House.	Husband Suri G.M. Athavale	Inheritance smt. Kamla D. Athavale (wife of Husband's Uncle) June 2012	-	-

Signature: AB Athavale  
 Date: 24/2/2014

NOTES:

- \*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- \*\*Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.
- The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- The columns should be filled up neatly in capital letters.